NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 28/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES:

Mr. Uday Khare & Ors.

V/s.

Nashik Diocesan Trust Association Pvt. Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

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ORDER 11-12 CP 28/241-242/NCLT/MB/MAH/2016					
DE 136					
 Present Learned Counsel. 					

- 2. Placed on record latest order of the Hon'ble NCLAT dated 13.12.2017 on the question of 'waiver'. Stated that a separate application is filed which is now listed in Delhi for hearing on 10.01.2018.
- 3. This Bench is of the view that let the decision of the 'waiver' be finalized by the NCLAT.
- Hence adjourned to 31.01.2018 at 2.30 p.m.

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 18.12.2017

M.K. SHRAWAT Member (Judicial)

ScI/-